

between the coal companies, Railways and power station authorities to review the supply position of coal to power station in Maharashtra.

Production of Pyrites at Amjhore

355. SHRI D. N. TIWARY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the production of pyrites at Amjhore has been properly kept low due to non consumption of Pyrites at Sindri;

(b) whether the Sindri Fertilizer Corporation has to give subsidy to Amjhore unit for keeping production low; and

(c) the amount of subsidy given every year for last three years?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

(b) The Fertilizer Corporation is paying P.P.C.L fixed costs for the quantity of Pyrites committed but not lifted; and fixed and variable costs for the quantity lifted.

(c) The amount re-imbursed by FCI on account of fixed cost for the quantity committed but not lifted are given below:—

1976-77 .	Rs. 115.20 lakhs
1977-78 .	Rs. 164.67 lakhs
1978-79 (Provisional)	Rs. 181.70 lakhs

Steps to accelerate Absorption of Ex-Servicemen in Civil Services

356. SHRI DURGA CHAND: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) whether it is a fact that Government have taken a series of decisions to accelerate the absorption of ex-servicemen in civil services;

(b) if so, what are the details thereof;

(c) what is the number of ex-servicemen at present who are without jobs;

(d) what is the number of ex-servicemen who are in civil service at present; and

(e) what is the proposal to absorb the ex-servicemen in civil services during the next five years?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): The Government has recently taken a series of decisions which would accelerate the absorption of ex-servicemen in civil services/posts. The details thereof are as follows:—

(a) and (b). I. *Reservation of Vacancies.*

(i) Reservation of 10 per cent of posts/services in Group 'C' and 20 per cent in Group 'D' will continue.

(ii) 10 per cent of posts of Assistant Commandants in para-military forces shall be reserved for ex-servicemen.

(iii) 10 per cent of vacancies in the lower and middle level (comparable to Group 'C' and 'D') in voluntary organisations receiving grants-in-aid from the Central/State Governments may be reserved for ex-servicemen.

II. *Age Relaxation*

For appointment to reserved vacancies, every ex-serviceman who has put in not less than six months' continuous service in the Armed Forces of the Union, shall be allowed to deduct the period of such service from his actual age and if the resultant age does not exceed the maximum age limit prescribed for the post/service for which the seeks appointment by more than three years, he shall be deemed to satisfy the condition regarding age